NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 184 /241/HDB/2017
NAME OF THE COMPANY	Prudential Sugar Corporation Ltd &Others
NAME OF THE PETITIONER(S)	Chadalavada Krishna Murthy & Others
NAME OF THE RESPONDENT(S)	Viod Kumar Baid & Prudential Sugar Corporation Ltd &Others
UNDER SECTION	-
	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Priyanka Authorized Representative	CS	Priya poluri@gmail.	V. Porijanta

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
4. Suryanarayana	counsel for R2,485	9849866556	1.500

ORDER

Heard Ms.V.Priyanka learned PCS for the Petitioner and Mr.Y.Suryanarayana learned counsel for the Respondents.

Post the case on 09th February 2018.

Member (T)

Member (J)